


OA No.2157/90

25.10.1990.

Present: Shri B.N. Bhargava, counsel for the applicant.

Heard the learned counsel for the applicant. The learned counsel for the applicant seeks to withdraw the present application, which is allowed with ~~the~~ liberty to file a fresh application, if so advised. A copy of this order be given ^{to} the learned counsel for the applicant, Dasti.


(J.P. SHARMA)
MEMBER(J)


(I.K. RASGOTRA)
MEMBER(A)